

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1129

ANSWERED ON:28.11.2011

WELFARE OF PHYSICALLY AND MENTALLY CHALLENGED PERSONS

Gorakhnath Shri ;Pangi Shri Jayaram;Rana Shri Jagdish Singh;Rawat Shri Ashok Kumar;Reddy Shri Modugula Venugopala

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) the details of the existing schemes for the education, training and rehabilitation of physically and mentally challenged persons and assistance provided and works undertaken during the last three years and during the current financial year State-wise;

(b) the details of the beneficiaries during the above-mentioned period, State-wise;and

(c) the details of the new schemes likely to be launched by the Government for the welfare of physically and mentally challenged persons and rehabilitate them?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a) & (b) The Government is implementing the following major schemes for education, training and rehabilitation of Persons with Disabilities (PwDs):-

(i) Under Sarva Shiksha Abhiyan (SSA) implemented by Ministry of Human Resources Development upto Rs. 3000 per child is provided for Inclusive Education for Children with Special Needs (CWSN). District plan for children with special needs is formulated within the Rs.3000/- per child norm, with Rs.1000/- earmarked exclusively for engagement of resource teachers. A statement indicating the number of CWSN covered under SSA since 2008-09 is at Annexure I.

ii) Under the Scheme of Assistance to disabled persons for purchase and fitting/fitting of Aids/Appliances (ADIP), aids and appliances are distributed to eligible Persons with Disability by the implementing agencies. A statement indicating statewide details of funds released under ADIP scheme is at Annexure II.

iii) Under the Deendayal Disabled Rehabilitation Scheme (DDRS), financial assistance is provided to Non-Government Organizations (NGOs) for providing various services to Persons with Disabilities, like special schools, vocational training centres, community based rehabilitation, pre-school and early intervention etc. A statement indicating funds released and number of beneficiaries under DDRS is at Annexure III. Under the Grant in aid schemes, namely DDRS and ADIP funds are not allocated to State Governments, but are released to NGOs/Implementing agencies on the recommendation of State Government's Grant in aid Committees.

iv) The National Handicapped Finance and Development Corporation is mainly providing financial assistance in the form of loans at concessional rates to Persons with Disabilities for self-employment and for pursuing Professional/Education/ Training courses. Statements indicating state-wise disbursement under Self employment scheme and under Skill and Entrepreneurial Development Programme are at Annexure IV and V respectively.

v) Ministry of Labour & Employment under their scheme namely Vocational Rehabilitation Centres (VRC) for Handicapped imparts non-formal vocational training. 20 VRC centres have been set up in the country. A Statement indicating Physical achievements is at Annexure VI.

(c) The Government introduces new schemes from time to time depending upon the need and subject to availability of funds.